

**FORM C**  
**PROOF OF CLAIM BY FINANCIAL CREDITORS**  
[Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

To  
The Interim Resolution Professional/ Resolution Professional,  
Mummaneni Vazra Laxmi  
Flat No. 107, V V Vintage Residency,  
Somajiguda, Hyderabad - 500082

23/11/2021

From  
Abhirama Steels Limited  
Sy. No. 272/1, Chityal Village Pargi Mandal,  
Vikarabad Dist., Hyderabad TG 501501

Subject: Submission of proof of claim.

Madam,

Abhirama Steels Limited, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of PVK Engineers Private Limited. The details for the same are set out below:

<b>RELEVANT PARTICULARS</b>	
1. NAME OF FINANCIAL CREDITOR	ABHIRAMA STEELS LIMITED
2. IDENTIFICATION NUMBER OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDMDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	U27107TG2008PLC059409
3. ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE	Flat No. 301, Chapa's Prashanthi Niketan, Street No. 4, H.No. 1-10-17, Ashok Nagar Circle, Ashok Nagar, Hyderabad - 500020 ip.abhiramasteels@gmail.com
4. TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 28,55,23,186 including principal amount of Rs. 22,20,02,008 & interest @ 12% per annum to Rs. 6,35,21,178 as on 31.03.2021.
5. DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	Loan Agreement dated 10/10/2017; and correspondence between the parties
6. DETAILS OF HOW AND WHEN DEBT INCURRED	The Corporate Debtor approached Financial Creditor to erect a Cut and Bend plant at its

**ABHIRAMA STEELS LIMITED**

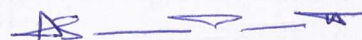




	<p>site in Chityal. After finalisation of the commercial terms, Financial Creditor awarded a turnkey project of setting up 60000 TPA capacity Cut and Bend plant at Chityal to Corporate Debtor on 30th Nov, 2015 for a contract value of Rs.25,75,00,000/- (Rupees Twenty Five Crores Seventy Five Lacs only). The contract period is 3 months from the date of signing the contract. Financial Creditor has paid a cumulative advance of Rs.22,20,02,008/- to Corporate Debtor by 11/05/2016. But for unknown reasons, Corporate Debtor has not taken up a single work till that date even after receiving the advance. Corporate Debtor made a proposal to convert the advance into a loan which would be repaid in 12 equated monthly installments and on 10<sup>th</sup> Oct, 2017, entered into a loan agreement with Financial Creditor to return the amount in 12 equal monthly installments from Nov,2017 to Oct, 2018. Corporate Debtor failed to honour this loan agreement also and not a single instalment was paid during the agreed period.</p>
7. DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8. DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	NIL
9. DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	
10. LIST OF DOCUMENTS AD ACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NONPAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	Copy of Loan Agreement Copy of Correspondences

Signature of financial creditor or person authorised to act on his behalf  
*[Please enclose the authority if this is being submitted on behalf of an financial creditor]*

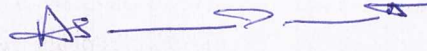
of ABHIRAMA STEELS LIMITED



Authorised Signatory

Name in BLOCK LETTERS : MARUTI VENKATA SUBBA RAO POLURI
Position with or in relation to creditor: INTERIM RESOLUTION PROFESSIONAL
Address of person signing : Flat No. 301, Chapa's Prashanthi Niketan, Street No. 4, H.No. 1-10-17, Ashok Nagar Circle, Ashok Nagar, Hyderabad - 500020
*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

for ABHIRAMA STEELS LIMITED



Authorised Signatory



## DECLARATION

I, Abhirama Steels Limited, having registered office at Sy. No. 272/1, Chityal Village Pargi Mandal, Vikarabad Dist., Hyderabad Rangareddi TG 501501, do solemnly affirm and state as follows:

1. PVK Engineers Private Limited, the corporate debtor was, at the insolvency commencement date, being the 29<sup>th</sup> day of October, 2021, justly and truly indebted to us in the sum of Rs. Rs. 28,55,23,186.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - a. Copy of Loan Agreement
  - b. Copy of Correspondences
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL  
*[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim.]*
5. I am not a related party of Corporate Debtor, as defined under section 5(24) of the code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21(2) of the code even though I am a related party of the Corporate Debtor.

Date: 23<sup>rd</sup> November, 2021  
Place: Hyderabad

for ABHIRAMA STEELS LIMITED



(Signature of the claimant)

## VERIFICATION

I, Abhirama Steels Limited, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

for ABHIRAMA STEELS LIMITED



(Signature of claimant)

Verified at on this 23<sup>rd</sup> day of November, 2021

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorized for the purpose by the entity.]

VERIFICATION

Abhirama Steels Limited

23<sup>rd</sup> November, 2021

Hyderabad